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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 193/2017 With IA 259/2017 In IA 16/2016 In TP No. 120/397-398,58-59,235(2),237(b)/NCLT/AHM/2016 (New) CP No. 24/397-398, 58-59,235(2),237(b)/CLB/MB/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>07.09.2017</u>

Name of the Company:

Alliance Industries Ltd.

V/s.

Peoples General Hospital Pvt. Ltd.

Section of the Companies Act:

Section 397-398, 58-59, 235(2), 237(b) of the

Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. Kunal P Vaishnau	Advocate	Org. Petitioner	Van Andrew
2. Harreth Naidu.	1 1		
3. Vivek Shah	***		Vivelle
4. Amulpushp Shroti		Res. No 2	<i>,</i> • • •
5. 5. K. Batia	PCS	Res 1	hala
L. B. Galan.	A-dra.	elet Marts	

ORDER

Learned Advocate Mr. Kunal Vaishnav with Learned Advocate Mr. Hamesh Naidu with Learned Advocate Mr. Vivek Shah present for Original Petitioner. Learned PCS Mr. S.K. Batra present for Respondent No.1. Learned Advocate Mr. Amalpushp Shroti present for Respondent No.2. Learned Advocate Mr. L.J. Golani present for Respondent No. 4.

List the matter on 26.10.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 7th day of September, 2017.